

Customs, Excise and Service Tax Appellate Tribunal
Division Bench 1
After Court Cause list Dated : 18/04/2023 (Tuesday)

CORAM:

Hon'ble Shri MS SULEKHA BEEVI C.S, MEMBER (JUDICIAL)

Hon'ble Shri Shri M.AJIT KUMAR, MEMBER (TECHNICAL)

S.No	APPEAL NO	APPELLANT	RESPONDENT	ACTION	NEXT DATE
	<u>FOR MENTION</u>				
1	E/ROA/40129/2023 E/00042/2005	Together Textile Mills India Pvt Ltd	C.C.,C.C.E. & S.T.,COIMBATORE	Adjourned	22-06-2023
2	E/ROA/40130/2023 E/00280/2009	Together Textile Mills India Pvt Ltd	C.C.,C.C.E. & S.T.,COIMBATORE	Adjourned	22-06-2023
	<u>REGULAR MATTERS</u>				
3	C/40932/2013	Vectra Advanced Engineering Pvt Ltd	C.C.,CHENNAI(PORT IMPORT)	Adjourned	24-05-2023
4	C/40973/2013	C.C.,CHENNAI(PORT IMPORT)	Vestas Wind Technology India Pvt Ltd	Adj_Adv/Party	08-06-2023
5	C/41230/2013	Habasit Iakoka Pvt Limited	C.C.,C.C.E. & S.T.,SURAT-I	Adjourned	24-05-2023
6	C/41231/2013	G Tech Stone Limited	C.C.,CHENNAI (PORT EXPORT)	Adjourned	24-05-2023
7	E/40010/2017	Alkraft Thermotechnologies Pvt Ltd	C.C.E.,CCE CHENNAI-II	Adjourned	25-07-2023
8	E/40011/2017	Alkraft Thermotechnologies pvt ltd	C.C.E.,CCE CHENNAI-II	Adjourned	25-07-2023
9	E/40012/2017	Alkraft Thermotechnologies Pvt Ltd	C.C.E.,CCE CHENNAI-II	Adjourned	25-07-2023
10	E/40013/2017	Alkraft Thermotechnologies Pvt Ltd	C.C.E.,CCE CHENNAI-II	Adjourned	25-07-2023
11	E/40014/2017	Alkraft Thermotechnologies Pvt Ltd	C.C.E.,CCE CHENNAI-II	Adjourned	25-07-2023
12	E/41010/2017	Ponmani Industries	C.C.,C.C.E. & S.T.,COIMBATORE	Reserved	

Sd/-

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
Shastri Bhavan, Annexe Building, I st floor, 26 Haddows Road, Chennai-600006

Time : 10:30 A.M.

After Court Causelist on :18/04/2023

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Hon'ble Shri MS SULEKHA BEEVI C.S, MEMBER (JUDICIAL)

Hon'ble Shri Shri M.AJIT KUMAR, MEMBER (TECHNICAL)

<u>S.No.</u>	<u>Diary No.</u>	<u>Petitioner.</u>	<u>Respondent.</u>	<u>Action</u>	<u>Next Date</u>
1	400812023	V R ADARSH PROP	COMMISSIONER OF CUSTOMS (II), CHENNAI	Rectified	11/11/1111
2	401642022	KISAN EXPORTS	COMMISSIONER OF CUSTOMS (II), CHENNAI	Adjourned	30/05/2023
3	401672022	KISAN EXPORTS	Commissioner Of Customs (ii), Chennai	Adjourned	30/05/2023
4	408332021	BHARAT HEAVY ELECTRICALS LTD	COMMISSIONER OF GST&CCE(TRICHY)	Adjourned	30/05/2023
5	415642018	TAMILNADU VETERINARY AND ANIMAL SCIENCES UNIVERSITY	COMMISSIONER OF GST&CCE(CHENNAI NORTH)		
6	425982018	Ms The Ramco Cements Ltd	C.C.-C.C.E. & S.T.-- Commissioner of GST&CCE(Trichy)	Adjourned	30/05/2023

**Assistant Registrar
(CESTAT-Chennai)**

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<u>APPEAL NO</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>ACTION</u>	<u>NEXT DAT</u>
<u>FOR PRONOUNCEMENT</u>				
C/40701/2013	C.C.,CHENNAI (PORT EXPORT)	Kailash Kumar Kishorpuria	Dismissed	
C/40702/2013	C.C.,CHENNAI (PORT EXPORT)	Kailash Kumar Kishorpuria	Dismissed	

Sd/-

